NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/72/IB/2018

NAME OF THE PETITIONER(S)

: EMBEE SOFTWARE PVT LTD

NAME OF THE RESPONDENT(S) : RAMCO SYSTEMS LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Surasika Parlasarathy Counsel for Respondent 2. VINCETS for OC

Counsel for petitioner/operational creditor present. Counsel for respondent present and filed vakalat. She prayed for time to file counter. Time is enlarged at request. Put up on 09.02.2018.

Member(Technical)

(S VIJAYARAGHAVAN) (K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc